<u>2023</u> <u>IN THE HIGH COURT AT CALCUTTA</u> <u>Appellate Side</u>

CORRIGENDUM TO NOTIFICATION NO. 6103-RG UPLOADED ON 27.06.2023

No. 6131 - RG.

Date: 28.06.2023.

The date "27th day of March, 2023", appearing at the top of the Notification No. 6103-RG at <u>Page-1</u> under heading 'Dated:', shall be read as "**27th day of June, 2023**" and the date of collection of duplicate Admit Card "July 10, 2023 (Friday)", appearing at the last line of <u>Page 10</u>, shall be read as **"July 10, 2023 (Monday)"**.

All other information contained therein, shall remain the same as before.

Sd/-

Registrar General-cum-Secretary, Selection Board, High Court, Appellate Side, Calcutta.